

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p><i>Copy Bvrda 5/6/09/01</i></p>	<p><b>OA No. 185/2005.</b> <b>23.05.2007.</b> None is present for the applicant. Ms. Dilshad Khan proxy counsel for Mr. S. S. Hassan counsel for the respondents. None appears on behalf of the applicant from the last so many dates. It appears that the applicant has lost interest in prosecuting the case. Accordingly the OA is dismissed in default.</p> <p><i>(Signature)</i></p> <p><b>(TARSEM LAL)</b> ADMINISTRATIVE MEMBER</p> <p><b>(KULDIP SINGH)</b> VICE CHAIRMAN</p> <p><b>P.C./</b></p>